

(b) the measures suggested by Government to prevent the loss ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDESHWAR PRASAD) : (a) The accounts of the Maharashtra State Electricity Board for the year ended 31st March, 1968, have yet to be audited. As indicated in reply to Unstarred Question No. 4173 on 14th Dec. 1967, the accumulated deficit of Maharashtra State Electricity Board stood at Rs. 439.63 lakhs as on 31st March, 1967.

(b) In order to minimise losses and improve returns, certain tariff increases have been made by the Board. Steps have also been taken by the Board to ensure optimum utilisation of stores, reduction in overheads and better utilisation of existing potential capacities of plants.

MANUFACTURE OF SODIUM NITRATE BY FERTILIZER CORPORATION OF INDIA LTD.

4164. SHRI K. M. KOUSHIK : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the cost of the sodium nitrate being manufactured by the Fertilizer Corporation of India Ltd.; and

(b) how does the said cost compare with the cost of Chilean salt peter and the cost of the sodium nitrate now being obtained from the rupee currency area ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI K. RAGHU RAMAIAH) :

(a) The Fertilizer Corporation of India Ltd. are not manufacturing sodium nitrate.

(b) Does not arise.

GIRL STUDENTS IN FIRST YEAR OF M.B.B.S. COURSE

4165. SHRI S. M. BANERJEE : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state the number of girl students who applied for admission to first year course of MBBS, the number of such students who got admission and the

number of those who could not get admission in each Medical College in the country in the year from 1965 to 1968, respectively ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : A statement based on the available information showing the number of women students admitted in different medical colleges in the country from 1965 to 1968 is laid on the Table of the House. [Placed in Library. See No. LT—1758/68]. Information regarding the number of women students who applied for admission during these years is not readily available.

INCOME TAX PAYMENT BY FILM STARS

4167. SHRI JUGAL MONDAL : Will the Minister of FINANCE be pleased to state :

(a) whether the Income Tax assessments of Shri Raj Kapoor and Shri Devanand, film stars, have been completed for the last five years and if so, the amount of tax levied in each assessment;

(b) whether the assessee have paid the income tax and whether they have appealed against any particular assessment and if so, the details thereof; and

(c) whether arrears of previous Income-tax are due from these assessee and, if so, the details and amounts of such outstanding taxes ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (c). The information is being collected and will be laid on the Table of the House as early as possible.

FLOODS IN TRIPURA

4168. SHRI KIRIT BIKRAM DEB BURMAN : Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply given to Unstarred Question No. 1551, on the 29th July, 1968 and state :

(a) the details of the flood relief works carried out under the Third Five Year Plan

in 1967-68 and 1968-69 so far, indicating the cost of each work;

(b) the loss and damage by the floods in Tripura during the last 3 years as compared to the figures of this year; and

(c) the details of the flood control works proposed to be taken up in Tripura this year and details of the flood control schemes, if any, proposed to be included in the State's Fourth Plan ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) to (c). The requisite information is awaited from the Tripura Administration.

INCOME-TAX DUES FROM FILM PEOPLE

4169. SHRI K. N. PANDEY : Will the Minister of FINANCE be pleased to state :

(a) the number and names of Film People from whom arrears of Income-Tax of more than rupees one lakh was due up to the 31st March, 1968;

(b) the reasons for the accumulation of these arrears; and

(c) the action taken by Government to recover the outstanding arrears and the progress so far achieved in this regard ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (c). The information is being collected from the concerned Commissioners of Income-tax and will be laid on the Table of the House as early as possible.

HOUSING SCHEME IN GUJARAT

4170. SHRI NARENDRA SINGH MAHIDA : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that a housing scheme was implemented by the Department of Social Welfare in Gujarat;

(b) if so, the names of the villages where houses have been built so far under the above scheme;

(c) the reasons for not undertaking or completing the houses in other villages; and

(d) the expenditure incurred on this scheme so far ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL WELFARE AND IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI MUTHYAL RAO) : (a) to (d). The State Government has two housing schemes for the Scheduled Castes and Scheduled Tribes viz. (i) subsidies for construction of houses by Scheduled Castes and Scheduled Tribes; and (ii) grants-in-aid to local bodies to the State Governments for housing of sweepers and scavengers under the Centrally sponsored scheme; this supplements the Slum Clearance Scheme and the Low Income Group Housing scheme for the Ministry of Works, Housing and Supply. The schemes are not operated village-wise but for the benefit of selected beneficiaries belong to the Scheduled Castes and Scheduled Tribes. The total expenditure incurred on the schemes is Rs. 23.53 lakhs during the III Plan period, Rs. 9.27 lakhs for 1966-67; the expenditure tentatively booked for 1967-68 is Rs. 17.50 lakhs.

TRIBAL COLONIES IN GUJARAT

4171. SHRI NARENDRA SINGH MAHIDA : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether it is fact that Government propose to construct more tribal colonies in Gujarat;

(b) the number and names of tribal colonies under construction and the acreage of land given to each person; and

(c) the progress made in respect of tribal colonies in Panchmahal district in Gujarat ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL WELFARE AND IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI MUTHYAL RAO) : (a) to (c). There is no scheme in the Backward Classes Sector for the construction of tribal colonies as such in Gujarat. Subsidised Housing Schemes are, however, in operation. During the III Plan period, 551 tena-